

GOVERNMENT OF INDIA
MINISTRY OF PLANNING

LOK SABHA
UNSTARRED QUESTION NO. 540
TO BE ANSWERED ON 01.12.2021

TAX BREAKS

540. SHRIMATI VANGA GEETHA VISWANATH:
SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of PLANNING be pleased to state:

- (a) whether NITI Aayog is working on for tax breaks to achieve monetisation Goal and proposes insolvency cover for investment instruments; and
- (b) if so, the details thereof till date?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(RAO INTERJIT SINGH)

- (a) & (b): Further to the launch of National Monetisation Pipeline, the concerned line Ministries and Departments are working towards achieving their respective monetisation targets. No tax breaks to achieve monetisation goal or insolvency cover for investment instruments in particular are currently being worked upon by NITI Aayog.
